

F.No. 01(03)/Roster/CESTAT/2023-Part III
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 11.12.2023

ORDER NO. 211 of 2023

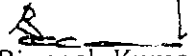
Hon'ble President is pleased to partially modify the roster order no. 204 of 2023 for **CESTAT, New Delhi** on **18.12.2023** as follows:-

| PERIOD | CORAM | WORKS ASSIGNED |
|-------------------------------|---|---|
| On 18.12.2023 at 2:30 p.m. | Dr. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical) | Part heard matter: C/50546-50603/2021 and C/51565- 51582/2022 M/s. Continental Automotive Brake Systems Private Ltd. vs. CC, Patparganj. |

Note:

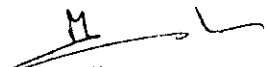
1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar